

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/(IB)/2017
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD
NAME OF THE RESPONDENT(S) : RPN ENGINEERS CHENNAI PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. Vidya
for M/s. King & Partridge

Counsel for Petitioner

A. Vidya

R. PAWAN KUMAR DHANUKA

Respondent

R. Pawan Kumar
9/8/17

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that the parties have settled the matter and the amount was to be paid in three instalments and last instalment of Rs.2.50 lakhs is to be paid. They prayed time for submissions and filing of a joint memo of compromise in view of the settlement. Time extended at request. Put up on 28.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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